

DIVISION BENCH  
COURT - I

**P-117**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/239(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	INDIAN BANK VS METHIL SASHI KUMAR NAIR
UNDER SECTION	SECTION 95(1)

**Appearances (via video conferencing/physically)**

Ms. Sanajana Nandi, Adv. ] For the Financial Creditor  
Ms. Shreya Bhatia, Adv. ]  
  
Mr. Sanjay Kr. Gupta, RP. ]

**ORDER**

1. Ld.Counsel on both sides present.
2. At request by the RP, two weeks' time is allowed for filing of Report by RP.
3. Post the matter for further consideration on **13/03/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**